Darsi

Enniganur

Gadwal

Giddalur

Guntakal

Hindupur

Jadcherla

Jagtial

Kadiri

Kakinada

Kanareddy

Karimnagar

Kavali

Khammam

Kosri

Kothagudam

Kuppam

Marepally

Macherla

Madhira

Madnapalli

Mandassa

Mandassa

Markapur

Medak

Mehboobnagar

Nagar Karnul

Nalgonda

Narayanpet

Narsaraopet

Nellore

Nirmal

Nizamabad

Ongole

Pedanandipadu

Proddutur

Rajanpet

Ramagundam

Siddipet

Srikakulam

Tanblapally

Tandur

Tirupati

Tuni

Visakhapatanam

Wanaparrtay

Warangal

Yellandu

VLPT

Chintapalli

Icchapuram

Paderu

Parwatipuram

Seetampeta

Sriselam

Transpser

[RAJYA SABHA]

Vijaywada

Government Instructions to Prasar Bharati Board

2122. SHRI GHUFRAN AZAM: Will the Minister of INFORMAT ION AND BROAD-CASTING be pleased to state:

- (a) whether Government's attention has been drawn to the news-item captioned "IB Ministry, Prasar Bharati lock horns" as reported in the Statesman dated 16th October, 1998;
- (b) if so, whether the Prasar Bharati Board has been turning down Government's instructions to review allocations of the commissioned programmes;
 - (c) if so, the facts and details thereof; and
- (d) the further corrective measures Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI): (a) Yes, Sir.

- (b) All programme matters fall within the purview of Prasar Bharati and decisions in such cases including allocation of commissioned programmes are taken by them keeping in view the programme requirements of Doordarshan.
 - (c) and (d) Do not arise.

Rule regarding audition of Artists in AIR

- 2123. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that the DG, AIP has waived off the rule of appearing before the local and main audition for certain artists thereby allowing back door entry;
- (b) if so, the names and streams of these artists during the last three years indicating reasons thereof:
- (c) the number of back door cases pending Vigilance enquiry; and
 - (d) the details of the above cases which have